

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 850/Confdl./2016
I-8-6/2001 (Pt. III)

Bilaspur, dated 07/12/2016

Copy of order/endt. No. 11813/3570/XXI-B/C.G./2016 dated 06.12.2016 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (16)

(a) Ku. Mayura Gupta, I Civil Judge Class-II, Mahasamund,

Contd....2/-

(2)

(b) Ku. Anita Koshima, Civil Judge Class-II, Kawardha,
(c) Ku. Seema Jagdalla, I Civil Judge Class-II, Balod,
(d) Ku. Anjali Singh, Civil Judge Class-II, Baikunthpur for information and compliance and they are directed to take charge at their new place of posting on or before 21st December, 2016.

- (17) District & Sessions Judge, Mahasamund/ Kabirdham (Kawardha)/ Balod/ Koriya (Baikunthpur) for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (18) District & Sessions Judge, Bilaspur/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Durg/ Rajnandgaon/ Baloda-Bazar/ Bemetara/ Bastar (Jagdapur)/ Raigarh/ Kondagaon/ Surajpur/ Dhamtari/ Surguja (Ambikapur)/ Korba/ Raipur/Janjgir-Champa for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (20) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ R.G./ Works/ Writ/ Central Filing/ Juvenile Justice Cell Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Government of Chhattisgarh
Law & Legislative Affairs Department, Mantralaya
Mahanadi Bhawan, Naya Raipur (C.G.) 492002

ORDER

06 DEC 2016

Raipur, dated /12/2016

No. /3570/XXI-B/C.G./2016. In compliance of Memo No. 845/Confdl./2016/1-8-6/2011 (Pt.III). Bilaspur, dated 05.12.2016 and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdrawing the services of the following members of Lower Judicial Service specified in column (2) of the schedule below from the High Court of Chhattisgarh, places them under Law and Legislative Affairs Department, Government of Chhattisgarh and appoints them as mentioned in column (3) of Schedule, from the date they assume charge of their office, namely :-

Sl. No.	Name of Judicial Officer with present place of posting	Posted as
(1)	(2)	(3)
1.	Ku. Mayura Gupta, I Civil Judge Class-II, Mahasamund	Secretary, District Legal Services Authority, Koriya (Baikunthpur)
2.	Ku. Anita Koshima, Civil Judge Class-II, Kawardha	Secretary, District Legal Services Authority, Surguja (Ambikapur)
3.	Ku. Seema Jagdalla, I Civil Judge Class-II, Balod	Secretary, District Legal Services Authority, Korba
4.	Ku. Anjali Singh, Civil Judge Class-II, Baikunthpur	Secretary, District Legal Services Authority, Rajnandgaon

By Order and in the name of the
Governor of Chhattisgarh,

|
(Ravishankar Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Contd.....2

11813

06 DEC 2016

Endt. No. /3570/XXI-B/C.G./2016

Raipur, dated. /12/2016.

Copy forwarded to:-

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 845/Confdl./2016/1-8-6/2011 (Pt.III). Bilaspur, dated 05.12.2016
2. Accountant General, Chhattisgarh, Raipur,
3. District and Sessions Judge, Mahasamund/ kawardha/Balod/ Koriya/ Surguja / Korba / Rajnandgaon.
4. Member Secretary, C.G. State Legal Services Authority, Bilaspur
5. Ku. Mayura Gupta, I Civil Judge Class-II, Mahasamund
6. Ku. Anita Koshima, Civil Judge Class-II, Kawardha
7. Ku. Seema Jagdalla, I Civil Judge Class-II, Balod
8. Ku. Anjali Singh, Civil Judge Class-II, Baikunthpur
9. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister.
10. Private Secretary to Principal Secretary, Law for perusal of Principal Secretary, Law.
11. Establishment Section/Account Section, Law and Legislative Affairs Department, Mantralaya, Raipur
12. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming

for information and necessary action.

(A.K. Singhal) 06/12/2016

Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department